

NOTIFICATION UNDER PREVENTION OF FOOD ADULTERATION ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : I beg to lay on the Table a copy of the Prevention of Food Adulteration (Second Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 57 (E) in Gazette of India dated the 11th February, 1982, together with Corrigendum thereto dated the 3rd April, 1982 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library See No. LT-4083/82]

REVIEW ON THE WORKING OF THE INDUSTRIAL DEVELOPMENT BANK OF INDIA AND OF THE INDUSTRIAL FINANCE CORPORATION OF INDIA FOR 1980-81

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

(1) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India for the year 1980-81*. [Placed in Library see No. LT-4084/82]

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Finance Corporation of India for the year 1980-81**. [Placed in Library see No. LT-4085/82]

SHRI CHANDRAJIT YADAV : Sir, what about my point of order ?

MR. SPEAKER : You can give me the motion on breach of privilege or whatever you like. I will have to consider it.

AN HON. MEMBER : It is his privilege to give the motion of breach of privilege. (*Interruptions*)

MR. SPEAKER : I can consider it.

ANNUAL ACCOUNTS ETC. OF RUBBER BOARD, KOTTAYAM, FOR 1980-81, REVIEW ON AND REPORT OF COFFEE BOARD FOR 1980-81, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : I beg to lay on the Table :

(1) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1980-81 together with Audit Report thereon. [Placed in Library See No. LT-4086/82]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 1980-81.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coffee Board, Bangalore, for the year 1980-81. [Placed in Library See No. LT-4087/82]

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the National Jute Manufacturers Corporation Limited, Calcutta, for the year 1980-81, within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library See No. LT-4088/82]

*Annual Report of the Industrial Development Bank of India for the year 1980-81 was laid on the Table on 18th December, 1981.

**Annual Report of the Industrial Finance Corporation of India for the year 1980-81 was laid on the Table on 5th March, 1982.

(4) A statement (Hindi and English versions) explaining reasons for not laying the Annual Reports of the Jute Corporation of India Limited, Calcutta, for the years 1979-80 and 1980-81 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library See No. LT-4089/82]

(5) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bombay, for the year 1980-81 together with Audit Report thereon, under sub-section (4) of section 12 of the Central Silk Board Act, 1948 [Placed in Library See No. LT-4090/82]

(6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Handicrafts and Handlooms, Export Corporation of India Limited, New Delhi, for the year 1980-81.
- (ii) Annual Report of the Handicrafts and Handlooms Export Corporation of India Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above :

[Placed in Library See No. LT-4091-82]

COMMITTEE ON PRIVATE MEMBERS, BILLS AND RESOLUTIONS

MINUTES OF THIRTY FIFTH TO FORTY-THIRD REPORTS

SHRI G. LAKSHMANA (Madras North) : I beg to lay on the Table

Minutes (Hindi and English versions) of the Thirty-fifth to Forty-third sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

PUBLIC ACCOUNTS COMMITTEE

MINUTES OF FIRST, SECOND, SIXTEENTH, TWENTY-NINTH, THIRTIETH FORTY-SIXTH AND SIXTY-FIFTH REPORTS

SHRI SATISH AGARWAL (Jaipur) : I beg to lay on the Table Minutes (Hindi and English versions) of the First, Second, Sixteenth, Twenty-ninth, Thirtieth, Forty-sixth and Sixty-fifth sittings of the Public Accounts Committee (1981-82) relating to Procedural matters.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

SHRI P. V. G. RAJU (Bobbil) : I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 23rd March and 28th April, 1982.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

MINUTES

SHRI R. R. BHOLE (Bombay South Central) : I beg to lay on the Table the Minutes (Hindi and English versions) of the First to Twenty-fifth sittings of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.
